

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **20.04.2023** (THURSDAY)
CHENNAI BENCH (**VIRTUAL MODE**)

10.30AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No. 38/2023 For Condone Delay IA No. 370/2023 For Stay IA No. 369/2023 For Exemption IA No. 371 & 372/2023	Nimisha Nihar Doctor & Anr. Vs Malabar Enviro Vision Pvt. Ltd. & 6 Ors	Mr. Dhiren R Dave	
2	Comp App (AT) (CH) (Ins) No. 103/2023 For Stay IA No. 373/2023 For Exemption IA No. 374/2023	A Krishna Reddy Vs Srei Equipment Finance Ltd. & Anr.	Mr. Avinash Krishnan Ravi	
3	Comp App (AT) (CH) (Ins) No. 102/2023 For Stay IA No. 367/2023 For Condone Delay IA No. 366/2023 Delay in representation IA No. 365/2023	Erragam Sudhir Reddy Vs State Bank of India & Anr.	Mr. Anant Merathia	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No.10/2022 For Stay IA No. 23/2022	Punjab National Bank & Anr Vs Sri Vijay Kumar Gunda & Anr	Ms. Vinithra Srinivasan Mr. Varun Srinivasan	Mr. NP Vijaykumar
5	Comp App (AT) (CH) No. 100/2022 For Condone Delay IA No. 832/2022	CJ Mathew Vs August Builders and Contract Pvt. Ltd. & 3 Ors	Mr. Sriram Venkatavaradan	Dr. KS Ravichandran
6	Comp App (AT) (CH) (Ins) No.270/2022 For Stay IA No. 579/2022 For Urgent Listing	Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 2 Ors	Mr. DVAS Ravi Prasad	Mr. Prakash Nath Mishra, RP Ms. CS Shikha Rai

	IA No. 580/2022 To implead IA No. 835/2022 For Directions IA No. 879/2022			
7	Comp App (AT) (CH) (Ins) No.307/2022 For Condone Delay IA No. 643/2022 For Stay IA No. 644/2022 For Exemption IA No. 645/2022 Urgent Listing IA No. 646/2022	Kunaparaju Sudharshan Varma Vs Rangarao Baburao Gaikwad & 2 Ors	Mr. DVAS Ravi Prasad	Ms. CS Shikha Rai M/s Dikshit Bhattacharjee

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT) (CH) (Ins) No. 366/2022 For Exemption IA No. 853/2022	Ashish Arjunkumar Rathi	Ms. Shweta Dubey	
9	TA (AT) No. 199/ 2021 (CA (AT) (Ins) No. 1017/2019)	Mr. Sivagnanam G. Ilanahai Vs M/s. Wayne Burt Petro Chemical Ltd.	Mr. Lzafeer Ahmad BF	M/s RKP & Associates
10	Comp App (AT) (CH) (Ins) No.303/2021	Pradeep Kumar & 52 Ors Vs Shri Rajendran, Resolution Professional & 3 Ors	Mr. Philip Mathew	Mr. Vinod PV- R1 Mr. Sankar P Panicker- R2, R4
11	Comp App (AT) (CH) No.25/2022 For Exemption IA No. 256/2022 For Stay IA No. 257 & 258/2022	Ravindranath GE Medical Associates Pvt. Ltd. Vs. Dr. Ravindranath Kancherla & 13 Ors. WITH	Mr. Arun Karthik Mohan	Mr. TK. Bhaskar R1
12	Comp App (AT) (CH) No.26/2022 For Exemption IA No. 259/2022 For Stay IA No. 260 & 261/2022	Gleneagles Development Pte Ltd. Vs Dr. Ravindranath Kancherla & 13 Ors	Mr. Arun Karthik Mohan	Mr. TK. Bhaskar- R1

For Directions/ Convenience Compilation

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	TA (AT) No. 139- 140/2021 (Comp App (AT) No. 186-187/2020)	Vyspar Mandir Palarivattom & Anr. Vs Usha OK	Pallavi Parmar	Rony Oommen John

		WITH		
14	TA (AT) No. 141-142/2021 Comp App (AT) No. 188-189/2020	Vyapar Mandir Palarivattom Pvt Ltd & Anr. Vs VD Viju WITH	Pallavi Parmar	Rony Oommen John
15	TA No. 143-144/2021 (Comp App (AT) No. 190-191/2020)	Vyapar Mandir Palarivattom Private Limited & Anr. Vs Babu Foustine WITH	Pallavi Parmar	Rony Oommen John
16	TA No.145-136/2021 Comp App (AT) No. 192-193/2020	Vyapar Mandir Palarivattom Pvt Ltd & Anr. Vs Saramma Mohan WITH	Pallavi Parmar	Rony Oommen John
17	TA (AT) No. 146-147/2021 (Comp App (AT) No. 194-195/2020)	Vyapar Mandir Palarivattom Pvt Ltd & Anr. Vs Alice P M WITH	Pallavi Parmar	Rony Oommen John
18	TA No. 148-149/2021 Comp App (AT) No. 196-197/2020	Vyapar Mandir Palarivattom Private Ltd. & Anr. Vs Omana T.H. WITH	Pallavi Parmar	Rony Oommen John
19	TA No. 150-151/2021 Comp App (AT) No. 198-199/2020	Vyapar Mandir Palarivattom Private Limited & Anr. Vs K.G. Lekha WITH	Pallavi Parmar	Rony Oommen John
20	TA No. 152-153/2021 (Comp App (AT) No. 200-201/2020)	Vyapar Mandir Palarivattom Private Limited & Anr Vs Ramesh O.T	Pallavi Parmar	Rony Oommen John

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9, CGO Complex, Lodhi Road, New Delhi 110 003.

Dated: 01st April, 2023

NOTICE

It is hereby notified that NCLAT, Chennai Bench will 'Hear' cases through Virtual Mode on every Monday and Friday and from Tuesday to Thursday (3 days) cases, will be Heard on Physical Mode only. In event of any of the Member being on Leave, on a particular day, the cases will be Heard 'Virtually'.

This arrangement shall continue, except when directed either by Chairperson or Member (Judicial), Chennai Bench.

Sd/-
Hon'ble Chairperson
NCLAT, New Delhi